

**Alleged Corruption Charges Against
Head Master of School at Bondamunda**

8862. SHRI R.N. RAKESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there are a number of charges of corruptions and malfunctions against the South Eastern Railway Mixed High School, Bondamunda and its former Head Master;

(b) whether it is also a fact that G.M., S.E. Railway, Chairman, Railway Board and Minister's attention has been drawn to the above charges;

(c) if so, the details thereof; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) Allegations like irregular collection of money from students, harassment of teachers, sub-letting of quarters etc. have been received against the present Head Master, South Eastern Railway Mixed High School, Bondamunda and the same are being looked into by Vigilance Organisation of the Railway. Separately CBI have also registered a case against a former Headmaster of the school on charges of misappropriation of Government funds. Based on the findings of the CBI, appropriate follow-up action would be initiated.

**Manufacture of Life Saving Drugs in an
Unauthorised Way**

8863 SHRI AMAR ROYPRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that life saving drugs are being manufactured in an unauthorised way and are also sold in the open market;

(b) if so, the details thereof and the name of the life saving drugs which are being manufactured and sold in the open market; and

(c) steps Government propose to take in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

**Interim Relief to Employees of Artificial
Limbs Manufacturing Corporation**

8864. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Management of Artificial Limbs Manufacturing Corporation of India, Kanpur has recommended for payment of interim relief to their employees like the Central Government employees;

(b) if so, whether Government have approved the recommendation;

(c) if not, the reasons thereof; and

(d) whether it is a fact that Artificial Limbs Manufacturing Corporation, Kanpur follows pay Commission's recommendations in the matter of pay scales/DA etc. ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI P.K. THUNGON) : (a) Yes, Sir.

(b) No, Sir.